

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/28992/2026	BISHNU GOUDA VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
2	D-BLAPL/28995/2026	MD. NAFIS@NAFIS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHAMPUA /244 /2026 () //	AOD20240000536C202600046
3	D-BLAPL/28996/2026	SK. SAHEB VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	RENGALI /217 /2023 () //	AOR20220002454C202600139
4	D-BLAPL/28997/2026	DICHEN KUMAR MISHRA VS STATE OF ODISHA(VIG.)	ALOK KUMAR MOHAPATRA VS	BALASORE VIGILANCE /19 /2026 () //	AOR20220001711C202600042
5	D-BLAPL/29000/2026	KARTIKESWAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //	
6	D-BLAPL/29002/2026	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /508 /2025 () //	
7	D-BLAPL/29003/2026	SATU @ SANTOSH KUMAR ROUTRAY VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /23 /2026 () //	
8	D-BLAPL/29005/2026	VENKATESH TRM@TRM VENKATESH VS UNION OF INDIA	ARYA TRIPATHY VS	/ / () //	AOD20220004423C202600030
9	D-BLAPL/29006/2026	AJAYA KUMAR ROUT@GEDU@AJAYA ROUT VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KHARABEL NAGAR P.S. /111 /2022 () //	AOD20220004576C202600113
10	D-BLAPL/29011/2026	MANOJ NAYAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CHANDABALI /443 /2025 () //	AOR20220001303C202600050
11	D-BLAPL/29020/2026	BUDU HANTAL @ KALIA VS STATE OF ODISHA	SHYAM MANOHAR VS	PADWA /56 /2021 () //	

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12	D-BLAPL/29021/2026	SONIA GOLARY @ JETIA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /110 /2024 () //	
13	D-BLAPL/29023/2026	SANTUNU SARKAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	PODIA PS /115 /2025 () //	
14	D-BLAPL/29033/2026	KARTIKA GOLARI @ KARTIK GOLLARI VS STATE OF ODISHA	SK. ZAFARULLA VS	PADWA /101 /2024 () //	
15	D-BLAPL/29037/2026	NIRMAL BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
16	D-BLAPL/29043/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
17	D-BLAPL/29045/2026	SABYASACHI PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /135 /2026 () //	
18	D-BLAPL/29047/2026	ANANTA KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /116 /2026 () //	
19	D-BLAPL/29050/2026	DEEPAK SETHI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CRRI /252 /2025 () //	
20	D-BLAPL/29051/2026	SUPRAVAT MOHAPATRA @ PUPUNU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARKAT NAGAR /82 /2026 () //	
21	D-BLAPL/29056/2026	CHANDAN KISHAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BHASMA /160 /2026 () //	AOR20220000263C202600092
22	D-BLAPL/29063/2026	BABLU MAHANAND VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLANGIR TOWN /351 /2026 () //	
23	D-BLAPL/29064/2026	BABLU MAHANAND	MANAS KUMAR CHAND	BOLANGIR TOWN /348 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29067/2026	ARUN KUMAR SINGH	RANJITA SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29077/2026	SATISH @ MANAS RANJAN JENA	BEDA PRAKASH PANDA	BHANJANAGAR /767 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29082/2026	SK. IRSAD MOHAMMAD @ SURYA	RAMESH CHANDRA MAHARANA	SPECIAL CRIME UNIT /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29086/2026	PRATAP BEHERA	SATYA RANJAN SWAIN	/ /	AOD20230001163C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29088/2026	S. SAITEJA @ SAI TEJA	JYOTIRMAYA SAHOO	PARLAKHEMUNDI /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29092/2026	SANTOSH KUMAR BEHERA @ SANTOSH KU. BEHERA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /436 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29105/2026	PREETAM DEY	RAMA CHANDRA JENA	BHADRAK TOWN /386 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29107/2026	ILLU RAO @ B. SUBHAM RAO	BHABANI SHANKAR DASPARIDA	G.UDAYAGIRI /106 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29108/2026	BAIKUNTHA PALEI	BHABANI SHANKAR DASPARIDA	SIMULIA /254 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29109/2026	DEBAN KHARA @ KANA @ DEPENDRA KHARA @ DEBENDRA KHARA	DEBENDRA KHARA	MACHHKUND /127 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29111/2026	KANHU DEHURY	ASHOK KUMAR JENA	CHOUDWAR /386 /2026	
		VS	VS	()	

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35	D-BLAPL/29112/2026	STATE OF ODISHA KARTIK DALBEHERA VS	AMIT SUJAT BISWAL VS	// TARBHA /127 /2026 ()	
36	D-BLAPL/29113/2026	STATE OF ODISHA CHANDAN DAS VS	PABITA KUMAR BEHERA VS	// MARINE PS AT JAMBO /129 /2023 ()	
37	D-BLAPL/29114/2026	STATE OF ODISHA BISHNU PRIYA BEHERA VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /420 /2026 ()	
38	D-BLAPL/29115/2026	STATE OF ODISHA BIDYADHAR DAS VS	RAJIBA BIHARI MISHRA VS	// DELANGA /283 /2022 ()	AOD20240000586C202600280
39	D-BLAPL/29116/2026	STATE OF ODISHA JUVVALA SURESH VS	ACHYUTANANDA PATTANAIK VS	// BANAPUR P.S. /350 /2026 ()	AOD20240000586C202600281
40	D-BLAPL/29117/2026	STATE OF ODISHA KAJAL PARWIN VS	SAPAN KUMAR LENKA VS	// CHHENDIPADA /291 /2026 ()	
41	D-BLAPL/29118/2026	STATE OF ODISHA MUKESH SAHU @ MUKESH @ MUKTESH KUMAR SAHOO VS	JYOTIRMAYA SAHOO VS	// GANJAM PS /186 /2026 ()	
42	D-BLAPL/29120/2026	STATE OF ODISHA PABITRA NAG VS	PRASANTA KUMAR SAHOO VS	// MUDULIPODA /59 /2025 ()	
43	D-BLAPL/29122/2026	STATE OF ODISHA JAMBUBATI SAHOO VS	LAXMI CHARAN BEHERA VS	// AUL /59 /2026 ()	AOD20240000170C202600014
44	D-BLAPL/29129/2026	STATE OF ODISHA SK.FAYAJUDDIN VS	SUBHALAXMI PANDA VS	// / /0 ()	
45	D-BLAPL/29130/2026	STATE OF ODISHA CHHABINDRA NAYAK @ CHHABI VS	GOREKHNATH DAS VS	// CHANDAPUR /169 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/29136/2026	NEHRU PADHAN @ NEHERU PADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI /16 /2025 () //	
47	D-BLAPL/29140/2026	RABIN SINGH @ AKALI VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	JAGATPUR /578 /2026 () //	
48	D-BLAPL/29142/2026	SAMIR SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //	
49	D-BLAPL/29145/2026	MD. SALAUDDIN @ MD. SALAHUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /140 /2026 () //	
50	D-BLAPL/29150/2026	RANJAN KUMAR KANDI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MAHILA P.S.(BBSR) /280 /2026 () //	
51	D-BLAPL/29151/2026	PREMANANDA SAHOO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BOLAGARH P.S. /164 /2026 () //	
52	D-BLAPL/29155/2026	PAPUN NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	DHENKANAL TOWN /471 /2025 () //	
53	D-BLAPL/29156/2026	PARAMESWAR PRAMANIK@BAPI VS STATE OF ODISHA	KULDEEP MOHANTY VS	JALESWAR /496 /2026 () //	AOD20240000012C202600289
54	D-BLAPL/29158/2026	AMIT KUMAR SAHOO VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	BADABAZAR /426 /2026 () //	AOR20220001551C202600044
55	D-BLAPL/29159/2026	TUSHAR BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ / () //	AOD20240000587C202600180
56	D-BLAPL/29160/2026	KUHUR PRADHAN VS State Of Odisha	HAREKRUSHNA DASH VS	/ / () //	AOD20240000001C202600084
57	D-BLAPL/29161/2026	SUSANTA ALIAS TAPAN KUMAR NAIK	SATYANARAYAN MISHRA	/ /	AOR20220001303C202600051

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58	D-BLAPL/29162/2026	VS	VS	()	AOD20240000364C202600229
		STATE OF ODISHA		//	
		TOPHAN NAHAK AND OTHERS	PARTHA SARATHI DAS	//	
59	D-BLAPL/29169/2026	VS	VS	()	
		State Of Odisha		//	
		RENUKA MALLICK	SURYAKANTA DWIBEDI	//0	
60	D-BLAPL/29171/2026	VS	VS	()	
		STATE OF ODISHA		//	
		PRASANTA KUMAR SAMAL	DEBASNAN DAS	MAHANGA /231 /2026	
61	D-BLAPL/29173/2026	VS	VS	()	
		STATE OF ODISHA		//	
		JINUNGA MALLICK	SURYAKANTA DWIBEDI	//0	
62	D-BLAPL/29175/2026	VS	VS	()	
		STATE OF ODISHA		//	
		GUPTA KHILLO @ GUPTA KHILLA	SURYAKANTA DWIBEDI	NANDAPUR /117 /2026	
63	D-BLAPL/29178/2026	VS	VS	()	
		STATE OF ODISHA		//	
		PRAMOD SWAIN @ KUNIA	DEBASISH PATNAIK	BARAMBA /310 /2026	
64	D-BLAPL/29179/2026	VS	VS	()	AOD20260000648C202600002
		STATE OF ODISHA		//	
		SUKANATA BISWAL	UDIPTA KUMAR PANDA	//	
65	D-BLAPL/29180/2026	VS	VS	()	
		STATE OF ODISHA		//	
		KARNA DIGAL	SURYAKANTA DWIBEDI	//0	
66	D-BLAPL/29182/2026	VS	VS	()	
		STATE OF ODISHA		//	
		OMM@OM PRASAD JENA	RAJKISHORE SWAIN	BARAMBA /288 /2026	
67	D-CMP/45032/2026	VS	VS	()	
		STATE OF ODISHA		//	
		PRAFULLA DALEI	MAMATA MISHRA	//	
68	D-CMP/45084/2026	VS	VS	()	
		BISWANATH DALEI		//	
		ACHYUTANANDA ROUSTRAY	PRONOY MOHANTY	//	
		VS	VS	()	

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69	D-CMP/45094/2026	TUNIPRIYA ROUTRAY GULCHAMAN ARA VS BISHNUPRIYA MISHRA	SUJATA JENA, SR.ADV. VS	// // 0 //	
70	D-CMP/45132/2026	NILAMANI NAIK @ NILANCHALA BIHARI NAIK VS SUKA BAG	SURYAKANTA DASH VS	// 0 //	
71	D-CMP/45176/2026	SAROJINI SAHOO VS KUNUM SAHOO @ JAYANTI SAHOO	AKSHAYA KUMAR SAHOO VS	// 0 //	
72	D-CMP/45200/2026	MATURU LAKHSMI DEVI VS KONCHADA RAM GOPAL	LALIT KUMAR MAHARANA VS	// 0 //	
73	D-CONTC/45034/2026	BISWA RANJAN SENAPATI VS DR. RAMAKANTA SATPATHY, PRESIDENT, DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, SAMBALPUR	TRILOCHAN NANDA VS	// 0	
74	D-CONTC/45036/2026	MUKESH KUMAR PRADHAN VS USHA PADHEE, I.A.S.	JNANESH MOHANTY VS	// 0 //	
75	D-CONTC/45040/2026	RAJALATA ALIVA VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //	
76	D-CONTC/45043/2026	SRIDHAR MALLIK VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR	Swapnil Roy VS	// 0	AOR20220001600C202600294
77	D-CONTC/45044/2026	GITANJALI PUROHIT VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0 //	
78	D-CONTC/45045/2026	SURENDRANATH MALLIK VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR	Swapnil Roy VS	// 0	AOR20220001600C202600293
79	D-CONTC/45046/2026	LAXMI NARAYAN PADHY VS BICHITRA KUMAR SAMAL, IAS, MANAGING DIRECTOR, ORISSA LIFT IRRIGATION CORPORATION LIMITED	SUDEEP KUMAR SARANGI VS	// 0	AOD20260000163C202600079

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80	D-CONTC/45047/2026	SHIBA CHARAN PANDA VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY	Swapnil Roy VS	// 0 //	AOR20220001600C202600295
81	D-CONTC/45048/2026	PRAKASH CHANDRA SINGH VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0 //	
82	D-CONTC/45049/2026	SHIBA CHARAN PANDA VS MRUTUNJAY BARIK, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, GANDARPUR	Swapnil Roy VS	// 0	AOR20220001600C202600296
83	D-CONTC/45050/2026	KHAGESWAR MALLIK VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR	Swapnil Roy VS	// 0	AOR20220001600C202600297
84	D-CONTC/45051/2026	RASMITA PATI VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0 //	
85	D-CONTC/45063/2026	RASMITA BEHERA VS ASWATHY S., IAS	ADV. VS	// 0 //	
86	D-CONTC/45068/2026	SASMIREKHA DAS VS N T NAIK SECRETARY	MANAS PATI VS	// 0 //	AOR20220001535C202600290
87	D-CONTC/45069/2026	LOKANATH DASH VS ROHIT KUMAR LENKA DIRECTOR OF MINES	MANAS PATI VS	// 0 //	AOR20220001535C202600293
88	D-CONTC/45070/2026	PRADIPTA KUMAR PATTANAİK VS N T NAIK SECRETARY	MANAS PATI VS	// 0 //	AOR20220001535C202600291
89	D-CONTC/45072/2026	MITALI JENA VS ASWATHY.S, COMM. CUM SECRETARY OF H AND F WELFARE DEPT., KHURDA	ADV. VS	// 0 //	
90	D-CONTC/45074/2026	BIRENDRA KUMAR DHAR VS ROHIT KUMAR LENKA DIRECTOR OF MINES	MANAS PATI VS	// 0 //	AOR20220001535C202600292
91	D-CONTC/45101/2026	ANIL KUMAR BHANJDEO	ADV.	//	

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		VS	VS	0	
		UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FORESTS (KL), ORISSA		//	
92	D-CONTC/45103/2026	MANORANJAN MOHARANA	ADV.	//	
		VS	VS	0	
		UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FORESTS (KL), ORISSA		//	
93	D-CONTC/45105/2026	DHARYADHAR SAMAL	ADV.	//	
		VS	VS	0	
		SANJAY KUMAR SINGH, I.A.S		//	
94	D-CONTC/45107/2026	BHAGYARATHI PATTANAY	ADV.	//	
		VS	VS	0	
		NALINIKANTA PRADHAN, ENGINEER IN CHIEF CUM SECRETARIAT TO GOVT. WORKS DEPT., ODISHA		//	
95	D-CONTC/45110/2026	NALINEE PRAVA PRADHAN	MOHAN KRISHNA	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
96	D-CONTC/45121/2026	PRANJYA PARAMITA SAHOO	SWAGAT KUMAR SAHU	//	AOR20250001113C202600076
		VS	VS	0	
		ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTD AND FAMILY WELFARE DEPARTMENT			
97	D-CONTC/45124/2026	BAIDHARA BEHERA	SAROJA KANTA SAMAL	//	AOR20250001113C202600074
		VS	VS	0	
		ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT			
98	D-CONTC/45126/2026	DAMBARUDHAR GIRI	SAROJA KANTA SAMAL	//	AOR20250001113C202600072
		VS	VS	0	
		ASWATHY S COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT			
99	D-CONTC/45127/2026	SUBHASHREE BEHERA	SWAGAT KUMAR SAHU	//	AOR20250001113C202600073
		VS	VS	0	
		ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT			
100	D-CONTC/45128/2026	PARSURAM SETHY	ADV.	//	
		VS	VS	0	
		RANJEET MOHANTY, IIC, BYREE POLICE STATION		//	
101	D-CONTC/45129/2026	CHINMAYA KUMAR SAMAL	SAROJA KANTA SAMAL	//	AOR20250001113C202600075
		VS	VS	0	
		ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT			
102	D-CONTC/45130/2026	RANJANA NAIK	ADV	//	AOD20240000388C202600036
		VS	VS	0	

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103	D-CONTC/45137/2026	GANGADHAR NAYAK, OAS, SS, MANAGING DIRECTOR, ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD CHATURBHUJA MALLIK VS	JAYASHREE BISWAL VS	// 0	
104	D-CONTC/45139/2026	N.S.THIRAMALA NAYAK, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., KHORDHA SWARNALATA SAHOO VS	ADV. VS	// 0	
105	D-CONTC/45143/2026	N.S.THIRAMALA NAYAK, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., KHORDHA WALI KISHORE MOHANTY VS	ADV. VS	// 0	
106	D-CONTC/45153/2026	SUBHA SARMA, I.A.S SWAGATIKA SAHOO VS	ADV. VS	// 0	
107	D-CONTC/45171/2026	BHASKAR JYOTI SHARMA, IAS SUDARSAN SAHOO VS	ADV. VS	// 0	
108	D-CONTC/45192/2026	DR.ARABINDA KUMAR PADHEE, IAS BASANTA KUMAR SWAIN VS	ADV. VS	// 0	
109	D-CRLA/29034/2026	DR.ARABINDA KUMAR PADHEE, IAS KRISHNA JENA VS	ARIJEET MISHRA VS	ANGUL TOWN /213 /2026 0	
110	D-CRLA/29070/2026	STATE OF ODISHA SATYANANDA BALASAMANTA VS	SASMITA NANDA VS	// CUTTACK VIGILANCE /10 /2003 0	
111	D-CRLA/29146/2026	STATE OF ODISHA(VIG.) SANIA@SANYASI MALLIK VS	SANDEEP RAJ PANDA VS	// BASTA /150 /2013 0	
112	D-CRLMA/29172/2026	STATE OF ODISHA BHAGABATI HARIJAN VS	SANTOSH KUMAR DASH VS	// KOSAGUMUDA /37 /2014 0	
113	D-CRLMC/29007/2026	STATE OF ODISHA K. PURUSOTTAM VS	MOHENDRA DALAI VS	// BAIDYANATHPUR /117 /2017 0	
		STATE OF ODISHA		//	

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114	D-CRLMC/29008/2026	TOFAN @JAYAKRUSHNA LENKA VS STATE OF ODISHA	AMRITMAY PANDA VS	FATEGARH /102 /2013 () //	AOR20260000294C202600003
115	D-CRLMC/29010/2026	BRAJA SUNDAR JENA VS STATE OF ODISHA(VIG.)	SUKANTA KUMAR MISHRA VS	CUTTACK VIGILANCE /30 /2008 () //	AOD20230000781C202600021
116	D-CRLMC/29016/2026	SUBRAT KUMAR DASH VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	/ /0 () //	
117	D-CRLMC/29017/2026	LAXMI PRIYA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	PIPLI /125 /2026 () //	
118	D-CRLMC/29028/2026	KRUSHNA CHANDRA CHOUDHURY @ TUKUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /147 /2024 () //	
119	D-CRLMC/29030/2026	ASMAT SHAH VS ITISHREE MISHRA @ PADHY	SK. ZAFARULLA VS	/ /0 () //	
120	D-CRLMC/29035/2026	BHUBAN PALTA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BISOI /7 /2011 () //	
121	D-CRLMC/29057/2026	BABULA ALIAS KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ / () //	AOD20240000557C202600115
122	D-CRLMC/29059/2026	PRASHANTA KUMAR MISHRA VS PUSPANJALI MOHAPATRA	SAROJ KUMAR PADHI VS	/ /0 () //	
123	D-CRLMC/29061/2026	SUNDAR MOHAN PRUSTY VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	RARUAN /39 /2016 () //	
124	D-CRLMC/29078/2026	RAJ KUMAR DHANUKA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	BHUBANESWAR CBI /3 /2023 () //	
125	D-CRLMC/29079/2026	IPPILI SANYASI RAJU@I. SANYASI RAJU	JANMEJAYA KATIKIA	S.P.(CID-CRL),CUTTACK /10 /2011	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/29084/2026	KABINA KUMARI PRADHAN	MITU KUMAR BISWAL	R.UDAYAGIRI /83 /2024	AOD20240000430C202600057
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/29090/2026	K. KRISHNA RAO	JANMEJAYA KATIKIA	S.P.(CID-CRL),CUTTACK /10 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/29091/2026	SURESH CH. NAYAK	NITYANANDA BEHURIA	MARKAT NAGAR /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/29098/2026	CHITTARANJAN DAS	SUJATA JENA, SR.ADV.	ANGUL SADAR PS /634 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/29101/2026	FURKAN KHAN	SURYAKANTA DASH	BALICHANDRAPUR /115 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/29104/2026	NABAGHANA ROUT@NABA	PRASANTA KUMAR NANDA	KHURDA SADAR /75 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/29110/2026	UMAKANTA PARIDA	PRAVASH CHANDRA JENA	JALESWAR /89 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/29121/2026	JOHN @ SUBHRAJIT JENA	AKSHAYA KUMAR SAHOO	MAHILA P.S.(BBSR) /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/29134/2026	LITU @ GYANARANJAN SABATA	KABIRAJ PRADHAN	SECTOR-3 /128 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/29138/2026	MITU @ MANORANJAN SABAT	KABIRAJ PRADHAN	SECTOR-3 /128 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/29141/2026	SANDEEP KUMAR PATNAIK	SHRADHANJALI SAHOO	KEONJHAR TOWN /80 /2020	
		VS	VS	()	

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137	D-CRLMC/29144/2026	STATE OF ODISHA SUDHANSU ROUT @ NINI VS	KASHINATH PATTANAIK VS	// KEONJHAR TOWN /169 /2007 ()	
138	D-CRLMC/29166/2026	STATE OF ODISHA GANESH DAS @ GANESH CHANDRA DAS VS	PRAJNA SARITA MOHANTY VS	// KAPTIPADA /138 /2025 ()	
139	D-CRLMC/29177/2026	PRAFULLA CHANDRA BEHERA BISWANATH MULIA @ KUNA VS	SATYABRATA DASH VS	// BADAGODA P.S. /85 /2019 ()	
140	D-CRLMP/29009/2026	STATE OF ODISHA SASHIREKHA PADHIARI VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
141	D-CRLMP/29012/2026	STATE OF ODISHA RASHMITA SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
142	D-CRLMP/29013/2026	STATE OF ODISHA JYOTIRMAYA NANDA VS	SAMIR KUMAR BEHERA VS	// / /0 ()	
143	D-CRLMP/29015/2026	STATE OF ODISHA PRAVAKAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
144	D-CRLMP/29018/2026	STATE OF ODISHA M/S. EMPHORIA WORKS PRIVATE LIMITED, BHUBANESHWAR VS	RESWAR PRASAD PRADHAN VS	// / /0 ()	
145	D-CRLMP/29085/2026	STATE OF ODISHA ASHOK KUMAR DIXIT VS	MANAS KUMAR CHAND VS	// / /0 ()	
146	D-CRLMP/29087/2026	STATE OF ODISHA PRAKASH MISHRA VS	JAGADIP SAHOO VS	// / / ()	AOD20250001139C202600030
147	D-CRLMP/29127/2026	STATE OF ODISHA SAMAY KUMAR NAYAK VS	USHARANI PATI VS	// / /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/29157/2026	DILLIP KUMAR RAY VS DEEPANKURY RAY	MANASH RANJAN NAYAK VS	// 0 0 //	
149	D-CRLREV/29027/2026	PRAVAKAR NATH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATHGARH /224 /2026 0 //	
150	D-CRLREV/29060/2026	SUNIL BEHERA VS THE STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 0 //	AOR20220003422C202600122
151	D-CRLREV/29071/2026	PRAGATI BEHERA VS JYOTIPRAKASH MAJHI	SUJATA JENA, SR.ADV. VS	// 0 0 //	
152	D-CRLREV/29181/2026	LAKHA URMA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /53 /2009 0 //	
153	D-EXP/45113/2026	SAROJ KUMAR DAS VS ENGINEER-IN-CHIEF(CIVIL), ODISHA, BHUBANESWAR	SIBA PRASAD PATI VS	// 0 0 //	
154	D-EXP/45188/2026	RABINDRANATH MISHRA VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 0 //	
155	D-EXP/45195/2026	BHASKAR CHANDRA GOCHHAYAT VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 0 //	
156	D-FAO/45081/2026	DIVISIONAL MANAGER UNITED INDIA INSURANCE CO. LTD., CUTTACK VS GANGA NARAYAN SAHOO	SUBHAS KALITA VS	// 0 0 //	
157	D-MACA/45008/2026	ANANTA CHARAN MAHANTA VS SABIR KHAN	PRADEEP KUMAR MISHRA VS	// 0 0 //	
158	D-MACA/45009/2026	ADITYA PRATAP PARIDA VS BASANTI SWAIN	PRADEEP KUMAR MISHRA VS	// 0 0 //	
159	D-MACA/45014/2026	MANU BEHERA	PRADEEP KUMAR MISHRA	//	

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		VS	VS	0	
		RUNU @ ROMANCHA RANJAN BISWAL		//	
160	D-MACA/45017/2026	RAUSAN BIBI	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		COMMANDANT ITBP, TARATUA, KHURDHA		//	
161	D-MACA/45025/2026	BILASINI BEHERA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SONALI PATRA		//	
162	D-MACA/45026/2026	BIRANCHI NARAYAN SAHOO	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		DEBENDRA KUMAR SENAPATI		//	
163	D-MACA/45064/2026	SARAT KISHORE KAR	KARUNAKAR DAS	//	
		VS	VS	0	
		DEBRAJ BEHERA		//	
164	D-MACA/45178/2026	JALADHAR DEHURI	DEBASISH PATNAIK	//	
		VS	VS	0	
		HARIHAR PATRO		//	
165	D-RSA/45104/2026	BELA BIBI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		SAHAJAN SAHA		//	
166	D-RSA/45142/2026	PARSURAM CHOUDHURY	AMIT PRASAD BOSE	//	
		VS	VS	0	
		SWARNALATA PATEL		//	
167	D-RVWPET/45057/2026	MADHUPRIYA PANDA	SATYA RANJAN PATI	//	
		VS	VS	0	
		NARENDRA MAJHI		//	
168	D-WA/45016/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	//	LOD20240000200C202600315
		VS	VS	0	
		CHHABI KISHORE DEHURY		//	
169	D-WA/45018/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	//	LOD20240000194C202600333
		VS	VS	0	
		SIDHANTA KUMAR MUDULI		//	
170	D-WA/45019/2026	STATE OF ODISHA	SONAK MISHRA,A.S.C	//	LOD20240000200C202600316
		VS	VS	0	

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171	D-WA/45020/2026	MANOJ KUMAR MOHANTY COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS	MANOJ KUMAR MOHANTY VS	// // 0	LOD20240000200C202600317
172	D-WA/45021/2026	JAYANTA KUMAR BISWAL COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS	MANOJ KUMAR MOHANTY VS	// // 0	LOD20240000194C202600334
173	D-WA/45035/2026	BHASKAR CHANDRA SAHOO KAMALA KANTA SAHOO VS	MAMATA MISHRA VS	// // 0	
174	D-WP(C)/44996/2026 WP(C)/30822/2026	TAHASILDAR, MAHANGA PRAPHULLA KUMAR SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // 0	
175	D-WP(C)/44997/2026	STATE OF ODISHA NARISHAKTI S.H.G., JAJPUR VS	RAJIV KUMAR MAHANTA VS	// // 0	
176	D-WP(C)/44998/2026	STATE OF ODISHA NITAI GOURA S.H.G., JAJPUR VS	RAJIV KUMAR MAHANTA VS	// // 0	
177	D-WP(C)/44999/2026 WP(C)/30901/2026	STATE OF ODISHA NIRANJAN BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
178	D-WP(C)/45000/2026 WP(C)/30849/2026	STATE OF ODISHA SUSHANTA KUMAR DEY VS	SAIBRATA RATH VS	// // 0	
179	D-WP(C)/45001/2026 WP(C)/30897/2026	STATE OF ODISHA ASHOK KUMAR PANDA VS	KUNAL KUMAR SWAIN VS	// // 0	
180	D-WP(C)/45002/2026	STATE OF ODISHA NIRAKAR BEHERA VS	GOPABANDHU DASH VS	// // 0	
181	D-WP(C)/45003/2026	COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK GURUBARI MANDAL VS	BIREN SANKAR TRIPATHY VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/45004/2026	DR.NAMITA BISWAL VS SUDDHANANDA GROUP OF INSTITUTION, BHUBANESWAR	BIREN SANKAR TRIPATHY VS //	// 0 //	
183	D-WP(C)/45005/2026 WP(C)/30855/2026	RAMKRUSHNA BHARASAGAR VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS //	// 0 //	
184	D-WP(C)/45006/2026	KAMLESH SAMADDAR VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS //	// 0 //	
185	D-WP(C)/45007/2026	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	ALOK KUMAR PANDA VS //	// 0 //	AOD20240000536C202600045
186	D-WP(C)/45010/2026	RASIKA MOHAN PATTANAYAK VS UNION OF INDIA	JYOTI PATNAIK VS //	// 0 //	
187	D-WP(C)/45011/2026	SRIDHAR MOHANTY VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS //	// 0 //	
188	D-WP(C)/45012/2026	MANORANJAN MAJHI VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR	SUBHRANSU BHUSAN MOHANTY VS //	// 0 //	
189	D-WP(C)/45013/2026	SUDARSAN BISWAL VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS //	// 0 //	
190	D-WP(C)/45015/2026	M/S.MAA TARINI STONE, SUNDERGARH VS THE REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	SASWAT KUMAR ACHARYA VS //	// 0 //	
191	D-WP(C)/45022/2026	ALOK KUMAR SINGH VS STATE OF ODISHA	GAJENDRANATH ROUT VS //	// 0 //	AOR20220004106C202600096
192	D-WP(C)/45023/2026	M/S BAJRANG ENTERPRISES, BHADRAK VS AXIS BANK LIMITED, BHUBANESWAR	SANJAY KUMAR PATRA VS //	// 0 //	
193	D-WP(C)/45024/2026	JEEVANJYOTI MOHANTY	ASHUTOSH MOHANTY	//	AOR20220001197C202600001

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/45027/2026	MANOJ KUMAR MISHRA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/45028/2026	SHANTILATA BEHERA	SIDHARTHA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/45029/2026	ADITYA KUMAR PRADHAN	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/45030/2026	OM PRASAD NANDA	PRITAM KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/45031/2026	SAROJ KUMAR DAS	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/45033/2026	RAGHUNATH BISWAL	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		EXECUTIVE ENGINEER, (ELECTRICAL DIVISION) T.P.NORTHERN ODISHA, BALASORE		//	
200	D-WP(C)/45037/2026	CHANDAN KUMAR SAHOO	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/45038/2026	BIDYADHAR PANDA	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/45039/2026	KISHORE CHANDRA PATRA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/45041/2026	RAMAKANTA DAS	SAMIR KUMAR MISHRA (SR. ADV.)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/45042/2026	BABU MALIKA	SAMIR KUMAR MISHRA	//	
		VS	VS	0	

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		STATE OF ODISHA		//	
205	D-WP(C)/45052/2026	THABIRA DORA	SANGRAM SENAPATI	//	
	WP(C)/30850/2026	VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/45053/2026	PURNA CHANDRA PANIGRAHI	SAMIR KUMAR MISHRA (SR. ADV.)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/45054/2026	DEENABANDHU BEHERA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
208	D-WP(C)/45055/2026	KALYANI SWAIN	RAMESH CHANDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
209	D-WP(C)/45056/2026	RABINDRA NATH PRADHAN	AMITAV TRIPATHY	//	
	WP(C)/30881/2026	VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/45058/2026	RENUBALA DEI	RAMESH CHANDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/45059/2026	SUBASH CHANDRA MUNI	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/45060/2026	SRUTI RANJAN SAHOO	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		DISTRICT MAGISTRATE -CUM- COLLECTOR, CUTTACK		//	
213	D-WP(C)/45061/2026	GIRIDHARI MALLIK	KSHIROD KUMAR PAHIL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
214	D-WP(C)/45062/2026	RAHASHA BIHARI PATRA	RAMESH CHANDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
215	D-WP(C)/45065/2026	DHANESWAR ROUT	SAKTI KUMAR SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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216	D-WP(C)/45066/2026	ANJAN BAG VS STATE OF ODISHA	KULADA NANDA DAS VS VS	// 0 //	
217	D-WP(C)/45067/2026	BIBHUTI BHUSAN KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS VS	// 0 //	
218	D-WP(C)/45071/2026	M/S UTKAL FERTILIZERS, JAJPUR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS VS	// 0 //	
219	D-WP(C)/45073/2026	PRAMOD KUMAR SAMAL VS STATE OF ODISHA	SAILAZA NANDAN DAS VS VS	// 0 //	
220	D-WP(C)/45075/2026	R.RAJENDRA PRASAD VS STATE OF ODISHA	ANKITA MUKHERJI VS VS	// 0 //	
221	D-WP(C)/45076/2026	SASMITA MUDULI VS STATE OF ODISHA	BIVUDATTA CHALAN VS VS	// 0 //	
222	D-WP(C)/45077/2026	BRUDABAN PANDU VS STATE OF ODISHA	ANKITA MUKHERJI VS VS	// 0 //	
223	D-WP(C)/45078/2026	THE MANAGER CLAIM (LEGAL), TATA AIG GIC LTD VS PRAHLLAD MAHARATHI	CHUBBIES SAHOO VS VS	// 0 //	
224	D-WP(C)/45079/2026	BERRI ESWAR RAO VS STATE OF ODISHA	BIVUDATTA CHALAN VS VS	// 0 //	
225	D-WP(C)/45080/2026	JAYANTI SINGH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS VS	// 0 //	
226	D-WP(C)/45082/2026	RAMACHANDRA DASH VS SHREE JAGANNATH MAHAPRABHU BIJE, PURI	DILLIP KUMAR PRADHAN VS VS	// 0 //	
227	D-WP(C)/45083/2026	BINOD KUMAR BHUYAN	SIDHARTHA MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/45085/2026	SUMITRA SARANGI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/45086/2026	AJIT SAHU	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/45087/2026	BIJAYA KUMAR NAYAK	KHAGESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/45088/2026	RAMESH KUMAR SINGH	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/45089/2026	PRINCIPAL SERVICE CO-OPERATIVE SOCIETY LTD., BALASORE	RAJAT KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/45090/2026	JASODA CHOBE	NIRANJAN MAHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/45091/2026	SANTOSH KUMAR MOHARANA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR		//	
235	D-WP(C)/45092/2026	BIDYA DAS	BEDA PRAKASH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/45093/2026	SAROJINI GAHANA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		SUB-REGISTRAR, JATANI, KHURDA		//	
237	D-WP(C)/45095/2026	ABHAYA JENA	SURESH CHANDRA DASH	//	AOD20240000953C202600011
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, PURI		//	
238	D-WP(C)/45096/2026	CHIEF DISTRICT MEDICAL OFFICER OFFICER, JAJPURA	ABHITA RANJAN PATTNAIK, A.G.A	//	LOD20240000172C202600313
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/45097/2026	PRAHALLAD CHANDRA MALLICK BICHITRANANDA PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// // 0 //	AOR20220003344C202600037
240	D-WP(C)/45098/2026	MAYADHAR TRIPATHY VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //	AOD20240000186C202600072
241	D-WP(C)/45099/2026	M/S.MAA TARENI COAL TRANSPORT FIRM, ANGUL VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, TALCHER-I RANGE, TALCHER	ITISHREE TRIPATHY VS	// 0 //	
242	D-WP(C)/45100/2026	ASIT SAMANTRAY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	
243	D-WP(C)/45102/2026	JUDHISTHIR ROUT VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //	
244	D-WP(C)/45106/2026	D.SANTOSH KUMAR PATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
245	D-WP(C)/45108/2026	LALIT MOHAN PATRO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
246	D-WP(C)/45109/2026	LALIT MOHAN PATRO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
247	D-WP(C)/45111/2026	SHRIRANJAN KUMAR SAHU VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
248	D-WP(C)/45112/2026	GOBARDHAN PARIDA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
249	D-WP(C)/45114/2026	LAXMINARAYAN MISHRA VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	

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250	D-WP(C)/45115/2026	SMRUTI RANJAN ROUTRAY VS CHIEF MANAGER AND AUTHORIZED OFFICER, BANK OF MAHARASTRA, BHUBANESWAR	AUROVIND PATTNAIK VS	// 0	
251	D-WP(C)/45116/2026	SATYAJIT NAHAK VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0	
252	D-WP(C)/45117/2026	RAJ KISHORE SAHOO VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0	
253	D-WP(C)/45118/2026	PRAMILA DEVI PARA MEDICAL TRAINING INSTITUTION, KENDRAPARA VS STATE OF ODISHA	MANORAMA PANIGRAHI VS	// 0	
254	D-WP(C)/45119/2026	AMIYA KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0	
255	D-WP(C)/45120/2026	M/S.MAA HINGULA TRAVELS, ANGUL VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0	
256	D-WP(C)/45122/2026	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0	
257	D-WP(C)/45123/2026	JUDHISTIR BHATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0	
258	D-WP(C)/45125/2026	ANANYA ROUTRAY VS DR.NIHAR RANJAN RAY	RATIKANTA MOHAPATRA VS	// 0	
259	D-WP(C)/45131/2026	DAMBARUDHAR SAHOO VS STATE OF ODISHA	SOURAV DAS VS	// 0	
260	D-WP(C)/45133/2026	MANORAMA PANIGRAHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0	
261	D-WP(C)/45134/2026	SHAKTI GANGARANI WOMEN SELF HELP GROUP, KENDRAPARA VS STATE OF ODISHA	MANORAMA PANIGRAHI VS	// 0	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/45135/2026	COASTAL BREWERIES PRIVATE LIMITE, BHUBANESWAR	NAGEN KUMAR BARIK	//	
		VS	VS	0	
		MEMBER, BOARD OF REVENUE, ORISSA, CUTTACK		//	
263	D-WP(C)/45136/2026	HATAKISHOR BEHERA	BASUDEV PUJARI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/45138/2026	COASTAL BREWERIES PVT.LTD., BHUBANESWAR	NAGEN KUMAR BARIK	//	
		VS	VS	0	
		MEMBER, BOARD OF REVENUE, ORISSA, CUTTACK		//	
265	D-WP(C)/45140/2026	SUBHALAXMI JENA	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		THE BOARD OF SECONDARY EDUCATION, ORISSA, CUTTACK		//	
266	D-WP(C)/45141/2026	ARYADIPTA ARANYAK SAMANTRAY	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/45144/2026	PRADYASA PRADHAN	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		THE BOARD OF SECONDARY EDUCATION, ORISSA, CUTTACK		//	
268	D-WP(C)/45145/2026	RAMESH CHANDRA SETHI	RAJENDRA KUMAR PRADHAN	//	
		VS	VS	0	
		MEMBER, BOARD OF REVENUE, ODISHA, BHUBANESWAR		//	
269	D-WP(C)/45146/2026	PRIYA RANJAN NAYAK	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		CONTROLLER OF EXAMINATIONS, CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI			
270	D-WP(C)/45147/2026	SARAT CHANDRA SATAPATHY	BIPLABA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/45148/2026	ASITA KUMAR NAYAK	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/45149/2026	GITANJALI PATRA	UMESH CHANDRA PATNAIK	//	
		VS	VS	0	

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273	D-WP(C)/45150/2026	STATE OF ODISHA RANJIT KUMAR PATTNAIK VS	GYANA RANJAN SETHI VS	// // 0	
274	D-WP(C)/45151/2026	STATE OF ODISHA DIPANWITA BISWAS VS	SASWATI MOHAPATRA VS	// // 0	
275	D-WP(C)/45152/2026	CHIEF MANAGER, PUNJAB NATIONAL BANK, NEW DELHI JAGABANDHU GANDA VS	SURYAKANTA DASH VS	// // 0	
276	D-WP(C)/45154/2026	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	DIPTI RANJAN BHOKTA VS	// // 0	
277	D-WP(C)/45155/2026	STATE OF ODISHA PRATIVA SAHOO VS	DURGESH NARAYAN RATH VS	// // 0	
278	D-WP(C)/45156/2026	STATE OF ODISHA PURUSOTTAM BISWAL VS	NARESH CHANDRA JENA VS	// // 0	
279	D-WP(C)/45157/2026	STATE OF ODISHA OMPRAKASH MISHRA VS	STHITI DAS VS	// // 0	
280	D-WP(C)/45158/2026	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	ABHAY KHANDELWAL VS	// // 0	
281	D-WP(C)/45159/2026	STATE OF ODISHA NIRUPAMA BEHERA VS	MANAS KUMAR CHAND VS	// // 0	
282	D-WP(C)/45160/2026	STATE OF ODISHA ABANTI SARANGI VS	DURGESH NARAYAN RATH VS	// // 0	
283	D-WP(C)/45161/2026	STATE OF ODISHA JANMEJAY DHAL VS	STHITI DAS VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/45162/2026	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
285	D-WP(C)/45163/2026	K.UDAYA KUMARI VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
286	D-WP(C)/45164/2026	DIGSAN MASHRA VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
287	D-WP(C)/45165/2026	SURESH CHANDRA MANGARAJ VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
288	D-WP(C)/45166/2026	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
289	D-WP(C)/45167/2026	DEBASISH CHAND VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
290	D-WP(C)/45168/2026	GHANASHYAM MEHER VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
291	D-WP(C)/45169/2026	GOURANGA CHARAN BEHERA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
292	D-WP(C)/45170/2026	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
293	D-WP(C)/45172/2026	AKSHYA KUMAR SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
294	D-WP(C)/45173/2026	TRIBHUBAN PRADHAN VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
295	D-WP(C)/45174/2026	BRANCH MANAGER, PUNJAB NATIONAL BANK	ANJAN KUMAR BISWAL	//	AOR20220001328C202600140

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		VS	VS	0	
		STATE CONSUMER DISPUTES REDRESSAL COMMISSION, ODISHA, CUTTACK		//	
296	D-WP(C)/45175/2026	SABITA MUNDA	ASUTOSH ROUT	//	AOD20230000737C202600139
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/45177/2026	SHANTILATA PANDA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/45179/2026	TRILOCHAN DHAKAD	SUSANTA KUMAR BARAL	//	AOR20220001297C202600225
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/45180/2026	NIMAIN CHARAN SAHOO	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/45181/2026	RAMA CHANDRA MISHRA	Niranjan Biswal	//	AOR20220001566C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/45182/2026	ASHOK SAMAL	GOURAV DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/45183/2026	SUKANTI KHUNTIA	Niranjan Biswal	//	AOR20220001566C202600003
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/45184/2026	BABAJI CHARAN BEURA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/45185/2026	PRASANNA KUMAR RATH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/45186/2026	ASTHA MANTRA BASINI WSHG, BHANDARIPOKHARA	SUKANTA KUMAR DALAI	//	AOD20240000306C202600151
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/45187/2026	MANDAKINI DEI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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307	D-WP(C)/45189/2026	STATE OF ODISHA SABITA KUMARI PANDA VS	NIRANJAN LENKA VS	// // 0	
308	D-WP(C)/45190/2026	STATE OF ODISHA BABULI SWAIN VS	SOHAN MISHRA VS	// // 0	
309	D-WP(C)/45191/2026	STATE OF ODISHA SUSANTA NAYAK VS	SURYAKANTA DWIBEDI VS	// // 0	
310	D-WP(C)/45193/2026	LAND ACQUISITION COLLECTOR MAJOR IRRIGATION PROJECT, ANGUL RAMESH CHANDRA PRUSTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
311	D-WP(C)/45194/2026	STATE OF ODISHA NIRANJAN SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
312	D-WP(C)/45196/2026	STATE OF ODISHA BHABANI SHANKAR RATH VS	SOURAV SUMAN BHUYAN VS	// // 0	
313	D-WP(C)/45197/2026	STATE OF ODISHA CHHABINDRA MUDULI VS	RAJKISHORE SWAIN VS	// // 0	
314	D-WP(C)/45198/2026	STATE OF ODISHA ANURAG TIBREWAL VS	AMITABH NAIK VS	// // 0	
315	D-WP(C)/45199/2026	SECRETARY, STATE CONSUMER DISPUTE REDRESSAL COMMISSION, CUTTACK M/S JYOTSNA FILLING CENTRE, CUTTACK VS	ADHIRAJ MOHANTY VS	// // 0	
316	D-WP(C)/45201/2026	UNION OF INDIA SUBASH CHANDRA BEHERA VS	MADAN SUNDAR BEHERA VS	// // 0	
317	D-WP(C)/45202/2026	UNION OF INDIA MAA TARINI SHG, BONTH VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202600154
		STATE OF ODISHA		//	

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318	D-WP(C)/45203/2026	OMM BABA SANIDEB WSHG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202600152
319	D-WP(C)/45204/2026	SIRIDI SAI WSHG, BHANDARIPOKHARI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202600153
320	D-WPCRL/29119/2026	RUPASHREE KANUNGO VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	/ /0 () //	
321	D-ABLAPL/28993/2026	BANAMBAR BHOI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /38 /2026 () //	AOR20220001648C202600065
322	D-ABLAPL/28994/2026	GURUBARI SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	JARAPADA /16 /2019 () //	AOR20220001648C202600066
323	D-ABLAPL/28998/2026	SK SABIR VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /481 /2026 () //	AOR20220000246C202600047
324	D-ABLAPL/28999/2026	SAIRENDRI NAYAK VS STATE OF ODISHA(VIG.)	UMAKANTA BARIK VS	BALASORE VIGILANCE /9 /2019 () //	
325	D-ABLAPL/29001/2026	ARUNA KUMAR JENA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	DHENKANAL TOWN /48 /2026 () //	
326	D-ABLAPL/29004/2026	KALPANA PANDA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	PADMAPUR /80 /2026 () //	
327	D-ABLAPL/29014/2026	SK MANSUR VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /200 /2026 () //	
328	D-ABLAPL/29019/2026	RANJIT SRICHANDAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	CHANDAKA P.S. /81 /2016 () //	
329	D-ABLAPL/29022/2026	KAMALAKANTA MALLIK@KALIA	SARBESWAR SAHOO	PIPLI /540 /2026	AOD20220004505C202600107

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/29024/2026	SUNIL KUMAR MALLIK	BISWARANJAN DALAI	NEMALO /100 /2025	AOR20220003722C202600177
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/29025/2026	PANCHUA @ PANCHANAN BEHERA	KSHIROD KUMAR PAHIL	JAJPUR SADAR /252 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/29026/2026	P. AKASH DORA	AMITAV TRIPATHY	SAHID NAGAR P.S. /496 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/29029/2026	BHASKAR PATRA	PRAKASH KUMAR MISHRA	JUDUM /155 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/29031/2026	PRABHAKAR BEHERA	ARIJEET MISHRA	SUKINDA /190 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/29032/2026	GOVINDA KHORA @ GOBINDA KHARA	ARIJEET MISHRA	SEMILLIGUDA /93 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/29036/2026	GOBARDHAN JENA @ KHORA	ARIJEET MISHRA	SUNABEDA /172 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/29038/2026	GOBARDHAN KHORA @ KHARA	ARIJEET MISHRA	SEMILLIGUDA /141 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/29039/2026	DUDU @ SACHIKANTA MISHRA	DEBASIS MISHRA	SEA BEACH /305 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/29040/2026	PITAMBAR BEHERA	ASIT KUMAR JENA	DHARMASALA /313 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/29041/2026	MOTI @ KAMALUDDIN KHAN	MOHAMMED RIAZ	NISCHINTAKOILI /203 /2026	
		VS	VS	()	

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341	D-ABLAPL/29042/2026	STATE OF ODISHA ABHISEKH BEHERA VS	RANJAN KUMAR NAYAK VS	// BELPAHAR /177 /2026 ()	
342	D-ABLAPL/29044/2026	STATE OF ODISHA PUJARANI MOHAPATRA VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /372 /2026 ()	
343	D-ABLAPL/29046/2026	STATE OF ODISHA SUMIT PAIKARAY VS	AMLAN SHAKTI PAUL VS	// INFOCITY PS /840 /2026 ()	
344	D-ABLAPL/29048/2026	STATE OF ODISHA MAHENDRA NAYAK VS	KARUNAKAR GAYA VS	// MANCHESWAR P.S. /668 /2026 ()	
345	D-ABLAPL/29049/2026	STATE OF ODISHA GANESWAR NAIK @ GANESH NAIK VS	BIBHUTI RANJAN MOHANTY VS	// BANARAPAL /365 /2026 ()	
346	D-ABLAPL/29052/2026	STATE OF ODISHA TANNAZ SHAHEEN AHMED VS	SUSANTA SEKHAR PARIDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, AOR2022000163C202600015 ()	
347	D-ABLAPL/29053/2026	STATE OF ODISHA TIRUPATI PANIGRAHI VS	ABHISHEK DASH VS	// MANCHESWAR P.S. /661 /2026 ()	AOD20240000186C202600071
348	D-ABLAPL/29054/2026	STATE OF ODISHA SOMNATH PANIGRAHI@SOMANATHA PANIGRAHI VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /335 /2026 ()	AOR20220001631C202600282
349	D-ABLAPL/29055/2026	STATE OF ODISHA SK. SABU@HABU@SK. SABAJ VS	KULDEEP MOHANTY VS	// CHANDIPUR /2 /2021 ()	AOD20240000012C202600288
350	D-ABLAPL/29058/2026	STATE OF ODISHA TRINATH SAHU VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /11 /2026 ()	
351	D-ABLAPL/29062/2026	STATE OF ODISHA SIBARAM VENKATESWAR PRADHAN VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	// / /0 () //	

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352	D-ABLAPL/29065/2026	DHANESWAR KHATUA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KHUNTUNI /297 /2026 () //	
353	D-ABLAPL/29066/2026	DIPTI RANJAN SAHOO @ DIPU VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	TIRTOL /419 /2026 () //	
354	D-ABLAPL/29068/2026	SAMBIT MOHANTY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	NIHALPRASAD /197 /2026 () //	
355	D-ABLAPL/29069/2026	RAJKUMAR BIBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /250 /2026 () //	
356	D-ABLAPL/29072/2026	CHANDRA MOHAN PINGUA @ CHANDRAKANTA PINGUA VS STATE OF ODISHA	ANIL SHAKTI PAUL VS	CHANDAKA P.S. /464 /2026 () //	
357	D-ABLAPL/29073/2026	PADMALOCHAN BIBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /250 /2026 () //	
358	D-ABLAPL/29074/2026	RAJA GOUDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	K.NUAGAON /107 /2026 () //	AOD20240000586C202600279
359	D-ABLAPL/29075/2026	NITAI GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /90 /2026 () //	
360	D-ABLAPL/29076/2026	SUMANT KUMAR PARIDA VS STATE OF ODISHA	TRILOCHAN DASH VS	KANIHA /250 /2026 () //	AOD20260000493C202600011
361	D-ABLAPL/29080/2026	SK. ROYMAT HOSSAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /90 /2026 () //	
362	D-ABLAPL/29081/2026	KAMALA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /128 /2026 () //	
363	D-ABLAPL/29083/2026	RANJAN KUMAR DAS	PRAVASH CHANDRA JENA	JALESWAR /517 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/29089/2026	DEBASIS SAMANTARAY @ CHANDAN SAMANTARA	ANIL KUMAR DALAI	PIPLI /383 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/29093/2026	BISWAJITA SINGH	JYOTIRMAYA SAHOO	NAYAPALLI P.S. /538 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/29094/2026	BADAL SWAIN	JYOTIRMAYA SAHOO	KHALLIKOTE /711 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/29095/2026	PREMANANDA DAS	JAYAKRISHNA MOHAPATRA	BANSADA /228 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/29096/2026	NILANCHAL MAHARANA	JYOTIRMAYA SAHOO	BADAGADA /285 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/29097/2026	PREMANANDA DAS	JAYAKRISHNA MOHAPATRA	BANSADA /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/29099/2026	HEMANTA BADAJENA	JYOTIRMAYA SAHOO	KHURDA MODEL /485 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/29100/2026	MILAN SWAIN	JAYAKRISHNA MOHAPATRA	BANSADA /65 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/29102/2026	SUSANTA KUMAR NAYAK	JYOTIRMAYA SAHOO	BALUGAON P.S. /408 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/29103/2026	HRUSHIKESH BILAS	SUKANTA KUMAR NAYAK (2)	BANSADA /268 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/29106/2026	RANJAN KUMAR PRADHAN @ RANJAN PRADHAN	KHAGESWAR BEHERA	SAMAL /377 /2026	
		VS	VS	()	

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FILING REPORT AS ON :22/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/29123/2026	STATE OF ODISHA SK NEJAMUDDIN VS	ACHYUTANANDA PATTANAIK VS	// BHADRAK RURAL /591 /2026 ()	AOD20240000586C202600282
376	D-ABLAPL/29124/2026	STATE OF ODISHA SUNIL KUMAR DALAI VS	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202600139
377	D-ABLAPL/29125/2026	STATE OF ODISHA BIJAYA KHILLA @ KHILLO VS	DIPTI RANJAN BHOKTA VS	// PADWA /44 /2025 ()	
378	D-ABLAPL/29126/2026	STATE OF ODISHA SRIKANTA SWAIN VS	SAPAN KUMAR LENKA VS	// BANAPUR P.S. /22 /2018 ()	
379	D-ABLAPL/29128/2026	STATE OF ODISHA SAGAR SAHU VS	SUJATA JENA VS	// JARAPADA /451 /2026 ()	
380	D-ABLAPL/29131/2026	STATE OF ODISHA LITU @ GYANARANJAN SABATA VS	KABIRAJ PRADHAN VS	// SECTOR-3 /128 /2014 ()	
381	D-ABLAPL/29132/2026	STATE OF ODISHA RANJAN SETHI VS	PRATIK DASH VS	// DIGAPAHANDI /371 /2026 ()	
382	D-ABLAPL/29133/2026	STATE OF ODISHA PRAMOD KUMAR PANI VS	RANJIT MOHANTY VS	// KENDRAPARA /20 /2018 ()	
383	D-ABLAPL/29135/2026	STATE OF ODISHA KUBERA DALAI VS	PRAFULLA CHANDRA DAS VS	// MARINE PST TALCHUA /205 /2026 ()	
384	D-ABLAPL/29137/2026	STATE OF ODISHA NAKUL DAS VS	PRAFULLA CHANDRA DAS VS	// BANSADA /261 /2026 ()	
385	D-ABLAPL/29139/2026	STATE OF ODISHA BASANTA KUMAR DAS VS STATE OF ODISHA	SATYABRATA DASH VS	// DHARMASALA /287 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/29143/2026	PRADYUMNA KUMAR KAR VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	KHANDAPARA /247 /2026 () //	
387	D-ABLAPL/29147/2026	JYOTI SANKAR PANDA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	Maitri Vihar PS /5 /2026 () //	
388	D-ABLAPL/29148/2026	PRAVAT @ PRASAN KUMAR SAHOO VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	RAIRANGPUR TOWN /72 /2005 () //	
389	D-ABLAPL/29149/2026	KAMALAKANTA JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	GOPALPUR /195 /2026 () //	
390	D-ABLAPL/29152/2026	B.BHANU PRAKASH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RAYAGADA TOWN /332 /2026 () //	AOD20240000587C202600179
391	D-ABLAPL/29153/2026	PRATAP SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	JODAPADAR /199 /2025 () //	
392	D-ABLAPL/29154/2026	SURIYA BEHERA@SURATH BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	MAHAKALPARA /238 /2026 () //	AOR20220001296C202600134
393	D-ABLAPL/29163/2026	SIBUNA @ RINKU BAIRIGANJAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /127 /2026 () //	
394	D-ABLAPL/29164/2026	PRAFULLA SAMANTARAY VS STATE OF ODISHA	SANJIT MISHRA VS	GADISAGADA /122 /2017 () //	
395	D-ABLAPL/29165/2026	TAPAN KUMAR DASH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /371 /2026 () //	
396	D-ABLAPL/29167/2026	KANHU CHARANA @ KANHU CHARAN PATRA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	NACHUNI /24 /2026 () //	
397	D-ABLAPL/29168/2026	PAPUNI @ SANTOSH KUMAR BAIRIGANJAN	SANJIB KUMAR BHANJADEO	KHURDA SADAR /127 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/29170/2026	PRAMILA KISAN	DEBASNAN DAS	REAMAL /317 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/29174/2026	KALIA @ SUKANTA KUMAR PRADHAN	AMLAN SHAKTI PAUL	KHURDA SADAR /390 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/29176/2026	MOHAMMED JAMIL	RABINDRA NATH PANDA	ANGUL TOWN /283 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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